

Shri Umanath: My question was...

Mr. Speaker: I have called the hon. Member from the other side.

Shri M. L. Jadhav: May I know whether the Government are aware that there is a shortage of penicillin supply in the country?

Shri Kanungo: There is, because the demands have grown higher and therefore we are undertaking expansion of the production in this factory.

Shri Umanath: May I know whether the Indian and foreign firms who receive bulk supplies from Government resell it in different trade names at higher prices?

Shri Kanungo: Of course, they charge formulation prices.

Shri Shree Narayan Das: May I know what is the extent of profit that is being charged?

Shri Kanungo: I cannot disclose the profit in the plant.

Mr. Speaker: Next question. **Shri Raghunath Singh:**

श्री रघुनाथ सिंह : प्रश्न संख्या ४५६ ।

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): The permit system for entry into Goa....

Shri Raghunath Singh: My question is in Hindi; the reply should be given in Hindi. यह सवाल हिन्दी में दिया गया है। माननीय मंत्री हिन्दी स्टेट से आती हैं। हिन्दी में जवाब देना चाहिए।

अध्यक्ष महोदय : हाउस ने इस बारे में पहले ही फसला किया है, और मैं ने भी यहां पर अर्ज किया है कि अगर सवाल हिन्दी में होगा, तो आम तौर पर हिन्दी में जवाब दिया जायेगा, लेकिन अगर मिनिस्टर हिन्दी में जवाब नहीं दे सकते, तो माननीय सदस्यों को अंग्रेजी में ही जवाब को समझने की कोशिश करनी चाहिए।

Shrimati Lakshmi Menon: I can read it in Hindi.

गोम्रा में प्रवेश

*४५६. श्री रघुनाथ सिंह : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत सरकार के गोम्रा प्रवेश सम्बन्धी नवीन आदेशों के कारण गोम्रा के मूल नागरिक जो केन्या, युगांडा आदि में रहते हैं उन्हें गोम्रा प्रवेश करने में कठिनाई हो रही है क्योंकि पुर्तगाल सरकार उनको पासपोर्ट देने में इन्कार करती है ; और

(ख) क्या सेंट्रल काउन्सिल आफ गोम्रा असासियेशन, युगांडा, पूर्व अफ्रीकन लीग तथा अन्य संस्थाओं में इस सम्बन्ध में जापन अथवा संकल्प मिले हैं ?

विदेश-कार्य मंत्रालय में राज्य-मंत्री (श्रीमती लक्ष्मी मेनन) : (क) गोम्रा में प्रवेश करने के लिए जो अनुमति-पत्र प्रणाली है, उसका प्रार्थी के पास रहने वाले पासपोर्ट से कोई सम्बन्ध नहीं है। यह प्रणाली भारतीय नागरिकों सहित सभी गैर-गोम्राणियों पर लागू होती है। यदि कोई विदेशी पासपोर्ट पाने में असमर्थ है तो इसका अर्थ यह है कि वह भारत नहीं आ सकता। अनुमति-पत्र प्रणाली से इस मामले पर किसी भी तरह असर नहीं पड़ता।

(ख) अनुमति-पत्र प्रणाली के व्यौरों के सम्बन्ध में उगांडा स्थित केन्द्रीय गोम्राणी परिषद् संस्था और कीनिया की पूर्व अफ्रीकी गोम्राणी लीग से कुछ जापन मिले हैं। उन्हें यह सूचना दे दी गई है कि गोम्रा-मूलक लोगों के लिए किसी अनुमति-पत्र की आवश्यकता नहीं है।

श्री ज० ब० सिंह : अध्यक्ष महोदय, हिन्दी सीखने में ही हाउस का तारा समय निकल जायेगा।

श्री रघुनाथ सिंह : मैं यह जानना चाहता हूँ कि ईस्ट अफ्रीका की गैमिन लीग ने कौन सी दिक्कतें जाहिर की हैं, जो कि वहाँ के लोगों को पेश आ रही हैं ।

Shrimati Lakshmi Menon: It is really due to a misunderstanding about the permit system, because Goans have no need to have any permit at all.

Shri Hem Barua: The other day the Prime Minister was pleased to say something about the repatriation of Portuguese detenus. May I know whether the repatriation of the Portuguese detenus in Goa means automatically repatriation of Indian nationals in Portuguese colonies?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): This has absolutely nothing to do with this question, so far as I know.

Shri Hem Barua: The original question is about getting passports for Indian nationals in foreign countries. The passports are issued by the Governments concerned. That is why I ask whether repatriation of Portuguese detenus in Goa would automatically mean repatriation of Indian nationals in Portuguese colonies.

Mr. Speaker: Repatriation is a different thing altogether. A separate question may be given and that would be answered.

Shri Nath Pai: Perhaps the Prime Minister may be pleased to answer Question No. 476 also along with this, which also relates to the same subject of entry permits for Goa.

Mr. Speaker: If he had brought it to my notice in the beginning, I would have allowed it; but not now.

Shri Hem Barua: Why is it that the permit system is imposed on Indian nationals getting into Goa? Is it not an anachronism?

Shrimati Lakshmi Menon: It is only a temporary measure. It was imposed because immediately after liberation we did not want all sorts of people to go there and create difficulties for the administration as well as for the people. So, as soon as normalcy is restored and these detenus are sent away, certainly anybody will be able to go there.

Shri Nath Pai: Sir, since you have already permitted a supplementary on that question which is coming later, I think that could be answered.

Mr. Speaker: That would look very odd on the record. After supplementaries have been put on a particular question, unless that is finished it would be difficult to go on to another question. That was the obstacle; otherwise I would have permitted it. Let us go to the next question now. If hon. Members co-operate, perhaps we might reach it.

Textile Mills

***457. Shri S. M. Banerjee:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether some more textile mills which were closed have started running;

(b) if so, the number of such mills restarted in 1961; and

(c) what financial aid was given to them?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. Fourteen closed Cotton Textile Mills have restarted working.

(c) Financial assistance to the cotton textile mills by the Central Government is canalised through the agency of the National Industrial Development Corporation. Of the fourteen mills re-opened during 1961, the Corporation have sanctioned loans amounts to Rs. 49.50 lakhs and Rs. 13 lakhs respectively to two units.